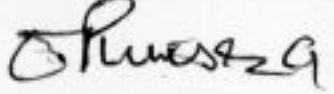


Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.11.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	O.P. Mishra	S.P.P.	E.D.	
<u>2.</u>				

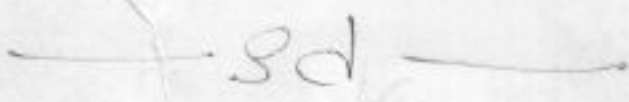
CA NO.102/2019 IN CP NO.(IB)211/ALD/2017

Ms. Babita Jain, PCS for RP and Sh. O.P. Mishra, Advocate for Enforcement
Directorate is present.

In pursuance to the earlier order of this Court, Ld. PCS for RP states that she
shall affidavit before the Registry during the course of the day.

Accordingly, put up on 12th December, 2019.

Dated: 27.11.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)